

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1338/2021

BELANI ALIAS BODRI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 11-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Ms. Mridula Ray Bharadwaj, AOR
Mr. Amul Chitravanshi, Adv.
Mr. Pranjal Sharma, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete.

Records not received. Issue D.O. letter in this regard for
requisition of records as per rules.

List again on 16.12.2022.

S.P.S. LALER
Registrar